

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**(CAA)-256(PB)/2017**

**IN THE MATTER OF:**

Aster Hotels & Resorts Pvt. Ltd.

.... Applicant/petitioner

With

Lemon Tree Hotel Ltd.

.... Respondent

**Order under Sections 230/232 of the Companies Act**

**Order delivered on 29.11.2017**

**Coram:**

**CHIEF JUSTICE (Retd.) M.M.KUMAR**  
**Hon'ble President**

**Ms. Deepa Krishan**  
**Hon'ble Member (T)**

For the Applicant/petitioner	:	Mr. Saurabh Kalia, Advocate
For the RD(NR), Delhi	:	Mr. Manish Raj, Company Prosecutor
For the Income Tax Deptt.	:	Mr. Zoheb Hossain, Sr. Standing Counsel For Revenue/I.T.D. Mr. Piyush Goyal, Adv.
For the OL, Delhi	:	Mr. Amish Tandon, Mr. Ajeyo Sharma, Adv.

**ORDER**

Order reserved.

Sd/-  
(CHIEF JUSTICE M.M.KUMAR)  
PRESIDENT

Sd/-  
(DEEPA KRISHAN)  
MEMBER (TECHNICAL)

29.11.2017  
V.Sethi